

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

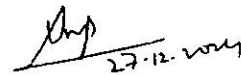
NOTIFICATION

Dated Guwahati the 27th December, 2024

No.HC.VII-08/2024/12217/A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government of Assam Notification No. FPC. 10/97/Pt. I/231 dated 11.06.2003 and Notification No. E-386505/54 dated 26.07.2024, Hon'ble Gauhati High Court is pleased to promote the following Selection Grade District and Sessions Judges of Assam Judicial Service to the post of **Super Time Scale District and Sessions Judges** in the Scale of Pay of Rs. 1,99,100-2,24,100/- plus other allowances as admissible under the Rules with effect from the dates shown against their respective names:-

Sl. No	Name of Officer (with past/present designation)	Existing/ Revised date of Selection Grade District & Sessions Judge	Effective date of Promotion for Super Time Scale
1.	Shri Vinod Kumar Chandak (Retired on 30.06.2022 as District & Sessions Judge, Golaghat)	17.12.2018	17.12.2021
2.	Shri Debasish Bhattacharjee District & Sessions Judge, Sonitpur	01.01.2020	20.04.2023
3.	Smti Suchandra Bhattacharjee, Principal Judge, Family Court, Dhubri	01.01.2020	01.09.2023
4.	Shri Biswajit Chakraborty District & Sessions Judge, Nagaon	01.01.2020	01.02.2024

By order



(Sunil Kumar Poddar)

REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI

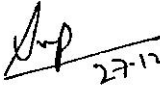
Memo **No.HC.VII-08/2024/12218-12236/A.** Dated 27.12.2024

Copy to:- for information and necessary action, if any:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29. He is requested to issue revised Pay Slips to the concerned officers at the earliest.
3. The District and Sessions Judge _____
4. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari.

5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member, MACT, No.2 & 3, Kamrup (M), Guwahati/Dhubri/ Nagaon/Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
11. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. Sri/ Smt. (Officer Concerned)
15. Asst. Registrar (Accounts), Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court.
17. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
18. The C.A. to Registrar General/Registrar (Admn.)/ Registrar (Vigilance)/Registrar (Judicial); Gauhati High Court, Guwahati.
19. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

[The list of Officers here-in-above is not necessarily in order of seniority]


27.12.2020

REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI